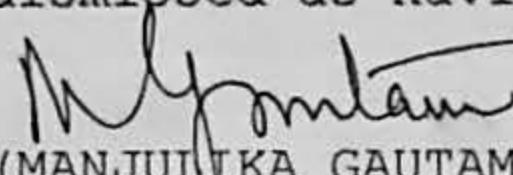
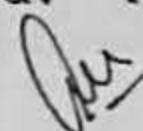


THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A/MA/RA/CP NO. 75 OF 2003

Applicant/s Chaitanya Pankush Respdts. VOI 302s.

Advocate for Applicant/s Sri R.C. Pathak Advocate for Respondent/s Sri K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 17
	<p><u>OA No. 75/03</u> <u>19.11.2008</u> <u>HON'BLE MR. JUSTICE A. K. YOG, J.M.</u> <u>HON'BLE MRS MANJULIKA GAUTAM, A.M.</u> Shri R.C. Pathak, Advocate on behalf of applicant states that inspite of several communications legal representatives of deceased applicant is not coming. He has no instructions regarding this case. Accordingly OA is dismissed as having abated. No costs.  (MANJULIKA GAUTAM) Member-A  (JUSTICE A. K. YOG) Member-J /ns/</p>	

Contd. On Sheet No.